NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.178/252/HDB/2017
NAME OF THE COMPANY	Andromeda Energy Technologies Private & (04) Others Appelants Limited
NAME OF THE PETITIONER(S)	Andromeda Energy Technologies Private & (04) Others Appelants Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Γ	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	Ch. Pushyam Kiran	Advocate	Pushyam Kiran Ogmail. Com, 9848037557	S-OLA
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Shri Ch. Pushyam Kiran, Learned Counsel for the Applicant Company.

Post the case on 13.12.2017.

Member (T)

Member (J)

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